

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 13 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Public Notice/Order dated 23.04.2010 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Resources of Aviation Redressal Association (ROAR) ... Appellant

Versus

AERA & Anr. ... Respondents

Appearances : Mr. Rakesh Sinha and Mr. Pawan Kr. Bansal, Advocates for the Appellants
Mr. Atul Nanda, Sr. Advocate and Ms. Rameeza Hakeem, Advocates for Respondent No. 1
Mr. Gopal Jain, Advocate for R-2

ORDER

03rd August, 2011

The documents which were directed to be filed have not been filed. The Learned Counsel for the Appellant states that they shall file the documents within two weeks.

The Learned Counsel for the Appellant states that the rejoinder, if any, shall be filed by 10th September 2011.

It is stated that some of the parties may seek some clarifications from Hon'ble Supreme Court. We express no opinion in that regard.

The matter shall be listed on 21st September 2011.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 14 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Public Notice/Order dated 23.04.2010 passed by the Airports Economic Regulatory Authority of India]

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

Consumer Online Foundation (COF)

... Appellant

Versus

AERA & Ors.

... Respondents

Appearances : **Mr. Rakesh Dwivedi, Senior Advocate with Mr. Arunabh Chowdhury, Mr. Prashant Kumar, Mr. Anurag Sharma and Mr. Vaibhav Tomar, Advocates for Appellant**

Mr. Atul Nanda, Sr. Advocate and Ms. Rameeza Hakeem, Advocates for Respondent No. 1 & 4

ORDER

03rd August, 2011

The matter shall be listed on 21st September 2011.

**(Dr. Justice Arijit Pasayat)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**